NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER : TCP/422A/ (IB)/2017

NAME OF THE PETITIONER(S) : LAXMINARAYAN COTTON COMPANY

NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

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For Susana & Susana

Coul for Pehitiere.

ORDER

Counsel for petitioner present. Counsel for respondent absent. As seen in the order passed on the last date of hearing, the respondent counsel submitted that they are intending to settle the matter with the petitioner and they also made an undertaking to pay the amount claimed by the petitioner on 16.10.2017. Since there is no representing on behalf of the respondent today, I am inclined to grant time for their appearance and for making submissions in this regard. Counsel for petitioner is directed to inform the next date of hearing to the respondent. Put up on 09.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)